

Declaration of Assets and Liabilities

Year-2024-2025

I, NEHAL AHMAD.....son/daughter/wife MD. MURTUZA.....

aged 25.....Years, belonging to BIHAR LEGISLATIVE ASSEMBLY..... service and

presently working as OFFICE ATTENDANT (DARRAN)..... given here in below the details of the

assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	2,000/-	-	-	-	-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	3500/- SBI BVM PATNA	-	-	-	-
(iii)	Bonds, Debentures and shares in Companies	NIL	-	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	RELIANCE NIPPON LIFE INSURANCE, LIC	-	-	-	-
(v)	Motor Vehicles (details of make, etc.)	SCOOTER (BR01 HG 1862)	-	-	-	-
(vi)	Jewellery (give details of weight and value)	-	-	-	-	-
(vii)	Other assets, such as values of claims / interests	-	-	-	-	-

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Nehal Ahmad

\* Dependant here means a person substantially dependent on the income of the employee.

**B Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	JOINT FAMILY	-	-	-	-
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(v)	Other (such as interest in property)	-	-	-	-	-

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks	SBI, BVM, PATNA	3,30,000/-
	(ii) Loans from financial institutions	-	-
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-

Natal Singh.

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	CKEPA 2752H	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]		
	(iii) Sales Tax [ Only in case of proprietary business]		
	(iv) Property Tax		

**C Personal Detail**

GPF/CPF/PRAN No.

:-

110152109653

Gender

:-

M

(M/F)

Date of Birth

:-

1 2 0 5 1 9 9 9

(DD/MM/YYYY)

Class/Group

:-

C

(A/B/C)

Cadre

:-

BIHAR LEGISLATIVE SERVICE

(Full Name e.g. B.A.S. - Bihar Administrative Service,

B.S.S.:- Bihar Secretariat Service etc.)

Home District

:-

MADHUBANI (BIHAR)

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Nehal Ahmad

Name of Employee: NEHAL AHMAD

Designation: OFFICE ATTENDANT (DARBAN)

Department: BIHAR VIDHAN SABHA (CARETAKER SECTION)

Place: PATNA

Date: 17/02/2025

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.